

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/2005/5263_A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti Malaya Deb,
Principal Judge,
Family Court, Cachar, Silchar

Dated Guwahati, the 11th September, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. FC/Sil/2019/255 dtd. 04.09.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 3(three) days on 11.09.2019, 12.09.2019 and 13.09.2019, along with station leave permission w.e.f. the morning of 10.09.2019 till the morning of 16.09.2019, has been ~~granted/rejected~~.

The Counsellor, family Court, Cachar, Silchar will remain in charge of her Court and office in her absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-65/2005/5264_A, dated 11.9.19

Copy to

- ✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Polan